

(c) and (d) At present, six State Governments/UT administrations have reported to be fully making payment of this scholarship through Post-offices/Bank accounts. The Ministry is pursuing the matter with other States/UT administrations on regular basis to ensure that system of scholarship disbursement through Post offices/ Bank accounts is adopted throughout the country.

#### **Employment for physically handicapped**

2808. SHRI T.M. SELVAGANAPATHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Courts had to come to the rescue of physically handicapped persons to get their appointment in Government services;

(b) if so, whether Government took a note of such cases;

(c) if so, the details thereof; and

(d) whether Government had issued any guidelines to strictly follow rules relating to employment for physically handicapped persons?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) From time to time directions are issued by the Courts regarding compliance with the provisions for the Persons with Disabilities (Equal Opportunity, Protection of Rights and Full Participation) Act, 1995 pertaining to employment to persons with disabilities as stipulated in Section 33 of the above Act.

(d) The Department of Personnel and Training (DOPT) has issued necessary instructions to Ministries/Departments etc. *vide* Office Memoranda No. 36035/3/2004-Estt. (Res.) dated 29.12.2005, 36035/8/2003-Estt. (Res.) dated 26.04.2006, and 36038/2/2008-Estt. (Res.) dated 15.01.12.2010 to follow the guidelines on reservation for persons with disabilities.

#### **National Association for Older Persons**

2809. SHRIMATI BRINDA KARAT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether as per Eleventh Plan, Government has to set up a National Association for Older Persons;